

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: NALSAR UNIVERSITY OF LAW, SHAMEERPET, HYDERABAD -
Nomination of certain Judicial Officers to participate in consultation programme on sharing of Comments and giving suggestions on Draft Juvenile Justice (Care & Protection) Rules for the State of Telangana, scheduled to be held on 10.09.2016 at NALSAR University of Law, Shameerpet, Hyderabad –
Orders – Issued.

REF: Letter dated 31.08.2016 from the Professor Dr. V.Balakista Reddy, Professor of Law and Registrar, NALSAR University of Law, Justice City, Shameerpet, R.R.District, Hyderabad.

ORDER ROC.No. 6725/2016-B.SPL. DATED: 03.09.2016

The High Court is pleased to pass the following order:-

In pursuance of the letter received from the Professor Dr. V.Balakista Reddy, Professor of Law and Registrar, NALSAR University of Law, the following four (04) Judicial Officers are nominated to participate in consultation programme on sharing of Comments and giving suggestions on the Draft Telangana Juvenile Justice (Care & Protection) Rules 2016, scheduled to be held on 10.09.2016 at NALSAR University of Law, Shameerpet, Hyderabad.

1. Smt. G.Rajani, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Medak at Sangareddy.
2. Sri D.Durga Prasad, Judicial Magistrate of First Class, Special Mobile Court, Sangareddy, Medak District.
3. Smt. B.Sreedevi, II Metropolitan Magistrate (Juvenile Court), Cyberabad at L.B.Nagar, Rangareddy District; and
4. Smt. R.Danie Ruth, XII Addl. Chief Metropolitan Magistrate, Hyderabad, holding full additional charge of the post of V Addl. Chief Metropolitan Magistrate (Juvenile Court), Hyderabad.

The Metropolitan Sessions Judge, Hyderabad, the Prl. District and Sessions Judge, Medak at Sangareddy and the Prl. District and Sessions Judge, Rangareddy District are requested to make necessary relief arrangements in respect of the above said nominated officers of their respective unit to the said programme on 10.09.2016 at NALSAR University of Law, Shameerpet, Hyderabad, where ever necessary.


3.9.2016
REGISTRAR (VIGILANCE)

To

1. The officers.
2. The Professor of Law and Registrar, NALSAR University of Law, Justice City, Shameerpet, Rangareddy District, Hyderabad-500 101. (Fax 040-23498386)
3. The Metropolitan Sessions Judge, Hyderabad.
4. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
5. The Prl. District and Sessions Judge, Medak at Sangareddy.
6. The Pay and Accounts Officer, Hyderabad.
7. The District Treasury Officer, Medak at Sangareddy.
8. The District Treasury Officer, Rangareddy District at Nampally Exhibition Grounds, Hyderabad.

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